

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

Item No.119 -
CP(CAA)/39(AHM)2021
in
CA(CAA)80 of 2020
With
Item No.120 – Comp.App/33/2021
In
CA(CAA) 80 of 2020

Order under Section 230-232 Co.Act, 2013

IN THE MATTER OF:

Arcelor Mittal India Pvt Ltd
AM Associates India Pvt Ltd
Arcelor Mittal Nippon Steel India Ltd

.....Applicant

.....Respondent

Order delivered on ..11/03/2022

Coram:

Dr.Deepti Mukesh, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Saurabh Soparkar, Sr. Adv. a.w Mr. Apurva Vakilm
Amita Katragadda, Kausabh Rai, Advocates for Mr. Mit
S. Thakkar.
For the Respondent No.1 : Mr. Arun Kathpalia, Sr. Adv. a.w Mr. Ashim Sood, Mr.
Nachiket Dave and Mr. Senu Nizar, Advocates.
For the Respondent No.2 : Sr. Adv. Dr. Abhishek Singhavi,

ORDER

**CP(CAA)/39(AHM)2021 in CA(CAA)80 of 2020 & Comp.App./33/2021 in CA(CAA)
80 of 2020**

List for hearing on 08.04.2022 at 3.30 p.m.

-Sd-

**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

-Sd-

**DR. DEEPTI MUKESH
MEMBER (JUDICIAL)**